

**Annexure - 4**

Name of the corporate debtor: IMPERIA WISHFIELD PRIVATE LIMITED

Date of commencement of CIRP: 29/05/2024

List of creditors as on: 25/10/2024

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	PRIME IT SOLUTIONS PRIVATE LIMITED	19/06/2024	8,24,89,002	5,60,61,546	Other	0	YES	0.00	0	0	2,64,27,456	0	Principal admitted as per CD books , The second claim of Rs. 2.64 cr. is not admitted; as per CD books, this claim amount is unrelated to Project Elvedor. Reply is pending from the claimant.
<b>Total</b>			<b>8,24,89,002</b>	<b>5,60,61,546</b>		<b>0</b>			<b>0</b>	<b>0</b>	<b>2,64,27,456</b>	<b>0</b>	

**Resolution Professional Name:** Navneet Kumar Gupta  
**IBBI Registration No.:** IBBI/IPA-001/IP-P00001/2016-2017/10009  
**Address:** D-1/2, Golf Link, Diplomatic Enclave, Sector-23B, Dwarka, New Delhi  
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